

of the University constitution which preserves its autonomy because in other countries the Universities continue research and private owners also contribute for making research in the institutes to do certain jobs? So that type of academic and scholastic freedom should be effectively maintained. If we agree to have that modality in our observance for the future.

SHRI MORARJI R. DESAI: The hon'ble Member has made many suggestions. It is difficult for me to keep a track of all of them. But if it is thought that we should consider every autonomous laboratory I do not accept the idea at all. We do not have autonomy in these scientific laboratories. They are working under the directions of the C.S.I.R. So where is the question of any autonomy of every laboratory? That cannot be done. Even this Government is not autonomous in that sense; it is subject to the will and judgement of this House. But there is no question of individual consultations with the laboratories in this matter. I do not accept that suggestion at all.

MR. DEPUTY CHAIRMAN: Mr. Dharamchand Jain.

SHRI DHARAMCHAND JAIN: No supplementary.

SHRI HARSH DEO MALAVIYA: I would like to bring to the notice of the hon'ble respected Prime Minister—I am asking this because there is a background—that quite some time ago some representatives of the World Bank and the International Monetary Fund came to India and advised us about our development and all that. They had advised against wasting money and time and energy on advancing scientific research in India. They were of the opinion that their technique, their know-how would be good enough. Now about this proposal. I won't call it "dismantling" because our hon. Prime Minister does not like it. But this reorganisation of the CSIR we see in the above background. Firstly, I want to be assured that this advice of the International Monetary Fund or the World Bank has nothing

to do with this reorganisation. Secondly, Sir, I was thinking that the CSIR which was founded under the wise leadership of the late Prime Minister, Jawaharlal Nehru, was developing a kind of scientific culture in this country. In many countries it is there. For example, in the Soviet Union they have the Academy of Sciences and they developed a total scientific culture. May I be assured by the hon. Prime Minister that this development of the scientific culture will not be affected? I want to have this assurance. I would also like to know which laboratories are being transferred to which user Ministries.

SHRI MORARJI R. DESAI: Sir, I hear for the first time about the re commendation of the international bodies. I do not know anything about it. There is also no relevance and they have no business to advise us like that, if I may say so. They may make suggestions but they cannot advise us about it. There is a limitation beyond which they cannot work: that is the attitude I have always taken with these bodies not for the first time today. Therefore, let the hon. Member have no misgiving in this matter. Even my hon. friend can give me advice. It is for me to consider whether I should to accept it or not. I take advice from everybody, whoever wants to give it. I cannot debar anybody from giving me advice but then the decision will be for the Government to take. On the question of scientific culture, I am more wedded to it than even the hon. Member.

SHRI HARSH DEO MALAVIYA: Which laboratories are being transferred to which Ministries?

SHRI MORARJI R. DESAI: That will be known in good time.

Proposal for paper mills in Maharashtra

*92. **SHRI DEORAO PATIL:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have received any proposal from the Maharashtra Government for setting up three paper mills in that State; and

(b) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY, (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

SHRI DEORAO PATIL: Sir, for a long time industrial development in the State of Maharashtra was restricted to Bombay, Thana and the Pune industrial complex. The State therefore embarked on a purposeful, vigorous programme of decentralisation of industries from advanced areas to backward areas, and the Maharashtra State Financial Corporation also operates a soft loans scheme. Further, Sir, the four Regional Development Corporations including Vidarbha are now playing an increasingly important role in the proposed setting up of industries in the undeveloped parts of the backward areas. In view of this fact, will the Central Government be pleased to direct the State Government to set up these paper mills in the backward areas where the bamboo forest growth is very high?

SHRI GEORGE FERNANDES: I do not think we have any powers to direct the State Government to set up any paper mill or any industry, but if there is any proposal that comes from the State Government, we can consider it most favourably.

SHRI KALYAN ROY: Sir, although this question of mine does not strictly arise out of this question...

MR. DEPUTY CHAIRMAN: Then please do not ask.

SHRI KALYAN ROY: But I hope the well-informed Minister would reply. There is an apprehension in the eastern parts of India, particularly in Tripura and Assam where the new paper mills are now proposed to be set up, that the process is being slowed down

and they have doubts whether those paper mills which are proposed to be started would come into operation at all.

SHRI GEORGE FERNANDES: On the contrary, Sir, I was at the Nagaland Paper Mill yesterday morning at Tuli, and it should have been completed in 1976. But there has been tremendous delay because of tardiness on the part of a lot of people who were concerned with the implementation of the project. They are hoping to complete it by the end of next year but, if possible, we would like to expedite it even further. In so far as Nowgong and Cachar projects are concerned, we have already placed orders for machinery. Work on the site for Nowgong has already started. In Cachar it will start very soon.

SHRI KALYAN ROY: What about Tripura?

SHRI GEORGE FERNANDES: In Tripura, we have taken up this matter with the Government of Iran for a joint venture being launched in Tripura.

AN HONOURABLE MEMBER: Bastar?

SHRI GEORGE FERNANDES: There is no such proposal at the moment.

Rolling Plan

*93. SHRIMATI PRATIBHA SINGH:†

SHRI SITARAM KESRI:

SHRIMATI LEELA DAMODARA MENON:

SHRI DHARAMCHAND JAIN:

SHRI BHISHMA NARAIN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what is the concept of 'Rolling Plan' and how far it differs from the earlier plans;

†The question was actually asked on the floor of the House by Shrimati Pratibha Singh.